HIGH COURT OF JUDICATURE AT BOMBAY
AURANGABAD BENCH, AURANGABAD

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person **at the Aurangabad Bench** that **on 15th February 2023 :-**

I

The Division Bench comprising of the **Hon'ble Smt. Justice Anuja Prabhudessai and Hon'ble Shri Justice R. M. Joshi** will not be availabe for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench headed by the **Hon'ble Smt. Justice Vibha V. Kankanwadi.**

II

The Hon'ble Shri Justice R. M. Joshi will sit Singly and take up matters pertaining to Single Bench as per the Board to be notified separately.

High Court, Appellate Side)
)
)
Bombay, 14th Februay 2023)

BY ORDER

(H. M. Bhosale)
Registrar (Judicial-I)